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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/423/ (IB)/2017

NAME OF THE PETITIONER(S) : CUSTODIAL SERVICES INDIA

NAME OF THE RESPONDENT(S) : METAFILMS INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

H. KARTHIK SESHADRI
N.P. Vijay Kumar
v. Harikumar

Counsel for Respondent

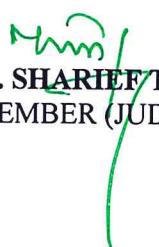


ORDER

Counsel for both the parties present. Counsel for Petitioner is directed to propose the name of interim insolvency professional. Counsel for Respondent is directed to file reply regarding the objection taken with regard to the vakalat and authority for giving vakalat within two weeks. Matter is posted for final arguments. Put up on 06.07.2017 at 02.30 P.M.



(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))